

TAX INVOICE CUM EXCISE INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES, 2007)

(Original for Buyer)

SATABDI TIE - UP (P) LTD
17, NABIN CHANDRA DAS ROAD, KOLKATA - 700 090
Phone : (033) 3291 4042 / E-mail : satabdi2010@yahoo.co.in

VAT TIN : 19323322083
CST No : 19323322083
Excise Regn No : AANCS9539EEM001

Range : II / 180, SHANTIPAL Y, RAJDANGA MAIN ROAD KOL
Division : DUMDUM II / 180, SHANTIPALLY, RAJDANGA MAIN ROAD KOL
Commissionerate : KOLKATA III

Buyer : ARJAN DASS & SONS (P) LTD
BARJORA PLASTO STEEL PARK,
PH-II, PLOT M, GHUTGARIA,
BARJORA,
DIST - BANKURA - 722168(WB)
VAT TIN : 19720044032 CST No : 19720044226
Excise Regn No : AAGCA1944AXM002
Range : IV/4
Division : DURGAPUR - IV

Invoice No. : 64
Dated : 23-Nov-2010
Buyer's Order No. :
Dated :
Delivery Note :
Dated :
STP/EXE/0064/10-11
23-Nov-2010
Supplier's Ref. :
Despatch Document No. :
TAX INV NO. 64
Despatched through :
Destination :
BY ROAD
FACTORY
Date & Time of Removal of Goods :
Motor Vehicle No. :
23-Nov-2010 at 10:00
WB 23A 8601
Date & Time of Issue of Invoice :
23-Nov-2010 at 09:55
for SATABDI TIE - UP (P) LTD
Kolkata - 700090
Mode/Terms of Payment :
30 Days
Authorized Signatory

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	WASTE & SCRAP OF NON ALLOY EX DELIVERY BASIC EXCISE DUTY@10% EDUCATION CESS@2% S& EDU CESS@1% OUTPUT VAT@4% ROUNDED OFF Less :	72044900	16,400 TONNES	20,000.00	TONNES	3,28,000.00 32,800.00 656.00 328.00 14,471.36 (-30.36)
Total			16,400 TONNES			3,76,255.00

Amount Chargeable (in words) : Rs. Three Lakh Seventy Six Thousand Two Hundred Fifty Five Only

Serial No. in PL/ARG-23 : PAYABLE

Declaration : We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration : We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for SATABDI TIE - UP (P) LTD
Kolkata - 700090
Authorized Signatory

SUBJECT TO KOLKATA JURISDICTION

This is a Computer Generated Invoice

Stock Account of 'Inputs' for use in or in relation to manufacture
(Under Rule 9 of Cenvat Credit Rules) — November 2010 (2)

Name of the Manufacturer: ARJAN DASS & SONS PVT LTD (U-III) | R.C. No.: AACCA1244AXD002

Sl. No.	Date	Description of Inputs received	Quantity received	Particulars of Inv / A.R.1. / Bill of Entry No. & Date	Name, address & Code No. of Manufacturer / Importer	Range / Division / Custom House
368	15/11/10	Non alloy strip	3.530	381 11/11/10	Eastern...	Udyog
369	15/11/10	"	14.620	31, 12/11/10	Sen Industries	
370	15/11/10	"	9.280	32, 12/11/10	"	
371	15/11/10	"	15.840	224 13/11/10	Viyash Steel Corporation	
372	20/11/10	"	10.120	8802 19/11/10	Steel Authority of India	
373	20/11/10	"	15.000	4625 23/09/10 / 598 23/09/10	M/s Steel & Structural Company	Indian Alloys
374	24/11/10	"	0.800	62 23/11/10	Satabdi Tie Up (P) Ltd. Kdk	
375	24/11/10	"	9.500	385 23/11/10	Eastern Iron Udyog Pvt Ltd	
376	24/11/10	"	17.930	593 23/11/10	Indian Alloys Fabricator	
377	25/11/10	"	15.050	73 25/11/10	Satabdi Tie Up (P) Ltd. Kdk	
378	25/11/10	"	14.850	74 25/11/10	"	"
379	25/11/10	"	14.260	75 25/11/10	"	"
380	25/11/10	"	14.760	76 25/11/10	"	"
381	25/11/10	"	14.900	63 23/11/10	"	"
382	26/11/10	"	16.400	64 23/11/10	Satabdi Tie Up (P) Ltd. Kdk	
383	26/11/10	"	21.100	65 23/11/10	"	"
384	26/11/10	"	12.300	66 23/11/10	"	"
385	26/11/10	"	16.400	67 23/11/10	"	"
386	26/11/10	Non alloy steel	14.390	77 25/11/10	"	"
387	27/11/10	"	14.890	78 25/11/10	"	"
388	27/11/10	"	15.150	79 20/11/10	"	"
389	27/11/10	"	17.100	68 24/11/10	"	"

ACCOUNT STATEMENT FOR THE PERIOD ENDING 31.03.2018									
TAXPAYER'S ACCOUNT									
Sl. No.	Particulars	Debit	Credit	Balance	Sl. No.	Particulars	Debit	Credit	Balance
1	By Balance b/d				1	By Balance b/d			
2	By Cash				2	By Cash			
3	By Bank				3	By Bank			
4	By Debtors				4	By Debtors			
5	By Creditors				5	By Creditors			
6	By Other Income				6	By Other Income			
7	By Other Expenses				7	By Other Expenses			
8	By Profit				8	By Profit			
9	By Loss				9	By Loss			
10	By Balance c/d				10	By Balance c/d			
11	By Cash				11	By Cash			
12	By Bank				12	By Bank			
13	By Debtors				13	By Debtors			
14	By Creditors				14	By Creditors			
15	By Other Income				15	By Other Income			
16	By Other Expenses				16	By Other Expenses			
17	By Profit				17	By Profit			
18	By Loss				18	By Loss			
19	By Balance c/d				19	By Balance c/d			
20	By Cash				20	By Cash			
21	By Bank				21	By Bank			
22	By Debtors				22	By Debtors			
23	By Creditors				23	By Creditors			
24	By Other Income				24	By Other Income			
25	By Other Expenses				25	By Other Expenses			
26	By Profit				26	By Profit			
27	By Loss				27	By Loss			
28	By Balance c/d				28	By Balance c/d			
29	By Cash				29	By Cash			
30	By Bank				30	By Bank			
31	By Debtors				31	By Debtors			
32	By Creditors				32	By Creditors			
33	By Other Income				33	By Other Income			
34	By Other Expenses				34	By Other Expenses			
35	By Profit				35	By Profit			
36	By Loss				36	By Loss			
37	By Balance c/d				37	By Balance c/d			
38	By Cash				38	By Cash			
39	By Bank				39	By Bank			
40	By Debtors				40	By Debtors			
41	By Creditors				41	By Creditors			
42	By Other Income				42	By Other Income			
43	By Other Expenses				43	By Other Expenses			
44	By Profit				44	By Profit			
45	By Loss				45	By Loss			
46	By Balance c/d				46	By Balance c/d			
47	By Cash				47	By Cash			
48	By Bank				48	By Bank			
49	By Debtors				49	By Debtors			
50	By Creditors				50	By Creditors			
51	By Other Income				51	By Other Income			
52	By Other Expenses				52	By Other Expenses			
53	By Profit				53	By Profit			
54	By Loss				54	By Loss			
55	By Balance c/d				55	By Balance c/d			
56	By Cash				56	By Cash			
57	By Bank				57	By Bank			
58	By Debtors				58	By Debtors			
59	By Creditors				59	By Creditors			
60	By Other Income				60	By Other Income			
61	By Other Expenses				61	By Other Expenses			
62	By Profit				62	By Profit			
63	By Loss				63	By Loss			
64	By Balance c/d				64	By Balance c/d			
65	By Cash				65	By Cash			
66	By Bank				66	By Bank			
67	By Debtors				67	By Debtors			
68	By Creditors				68	By Creditors			
69	By Other Income				69	By Other Income			
70	By Other Expenses				70	By Other Expenses			
71	By Profit				71	By Profit			
72	By Loss				72	By Loss			
73	By Balance c/d				73	By Balance c/d			
74	By Cash				74	By Cash			
75	By Bank				75	By Bank			
76	By Debtors				76	By Debtors			
77	By Creditors				77	By Creditors			
78	By Other Income				78	By Other Income			
79	By Other Expenses				79	By Other Expenses			
80	By Profit				80	By Profit			
81	By Loss				81	By Loss			
82	By Balance c/d				82	By Balance c/d			
83	By Cash				83	By Cash			
84	By Bank				84	By Bank			
85	By Debtors				85	By Debtors			
86	By Creditors				86	By Creditors			
87	By Other Income				87	By Other Income			
88	By Other Expenses				88	By Other Expenses			
89	By Profit				89	By Profit			
90	By Loss				90	By Loss			
91	By Balance c/d				91	By Balance c/d			
92	By Cash				92	By Cash			
93	By Bank				93	By Bank			
94	By Debtors				94	By Debtors			
95	By Creditors				95	By Creditors			
96	By Other Income				96	By Other Income			
97	By Other Expenses				97	By Other Expenses			
98	By Profit				98	By Profit			
99	By Loss				99	By Loss			
100	By Balance c/d				100	By Balance c/d			

9. These documents show that the goods in question have been received under proper Invoice issued in terms of Rule 9 of the CCR